	WEEKI V STATEM	ENT FOR DISPATCH	OF ORDERS	
	EXCISE			
,	CESTAT, NEW DELHI-110066			
	FROM 0	DATE ON		
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
	3	FINAL ORDER		
				04/07/2022
1-3.	E/51328/2019 &	FO/50787-50789/2023	30/06/2023	04/07/2023
	E/52163-52164/2022 E/50801/2020	FO/50800/2023	03/07/2023	04/07/2023
5.	E/50168/2021	FO/50834/2023	06/07/2023	07/07/2023
J	E/30100/2021			
		MISC ORDER		
		Nill		
		I.O. ORDER		
		Nill		
				Deputy Registrar Excise Branch-Dl

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Vikash (UDC)